

<b>FORM G</b>	
<b>INVITATION FOR EXPRESSION OF INTEREST FOR TECHNICOLOUR DREAM PANTS PRIVATE LIMITED</b>	
<b>OPERATING IN TRADING INDUSTRY AT NEW DELHI</b>	
<b>(Under sub-regulation (1) of Regulation 36A (1) of the Insolvency and Bankruptcy Bank of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016</b>	
<b>RELEVANT PARTICULARS</b>	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>TECHNICOLOUR DREAM PANTS PRIVATE LIMITED</b> PAN:- AAFCT3148Q CIN: U74999DL2015PTC279333
2. Address of the registered office	31 Ground Floor, Sadhna Enclave, New Delhi-110017 (Non-Existent) RP Office: E-205, LGF, Greater Kailash, Part-II, New Delhi, 110048
3. Insolvency Commencement date in respect of the Corporate Debtor	13.08.2024
4. URL of Website	Website of Corporate Debtor is not in operation
5. Details of Place where majority of fixed assets are located	No fixed assets are available with the Corporate Debtor however, the Company has GST input Credit of approx..Rs. 2 Crores and carry forward losses of 8.92 crores
6. Installed Capacity of main products/ services	Not applicable (Trading business)
7. Quantity and value of main products / services sold in the last financial year	Since the company is inoperative, there have been no sale in the last financial year. Further details can be sought by sending a request to Resolution Professional at <a href="mailto:technicolour.cirp@gmail.com">technicolour.cirp@gmail.com</a>
8. Number of employees / workmen	NIL
9. Further Details including last available financial statements (with schedules) of two years, lists of creditors are available at URL.	Further details can be obtained by sending email to <a href="mailto:technicolour.cirp@gmail.com">technicolour.cirp@gmail.com</a>
10. Eligibility for Resolution Applicants under section 25(2)(h) of the code is available at URL.	Further details can be obtained by sending email to <a href="mailto:technicolour.cirp@gmail.com">technicolour.cirp@gmail.com</a>
11. Last date for receipt of expression of Interest	24th October 2024
12. Date of Issue of Provisional list of Prospective Resolution Applicants	03rd November 2024
13. Last date for submission of objection to provisional list	08th November 2024
14. Date of Issue of final list of prospective resolution applicants	18th November 2024
15. Date of Issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23rd November 2024
16. Last date for submission of resolution plan	23rd December 2024
17. Process email id to submit Expression of Interest	<a href="mailto:technicolour.cirp@gmail.com">technicolour.cirp@gmail.com</a>
18. Estimated date for submission of resolution plan to the Adjudicating Authority for approval	21st December 2024
<b>Date - 07.10.2024</b>	
<b>Place: New Delhi</b>	
<b>For Technicolour Dream Pants Private Limited under CIRP</b> ---sd--- <b>Rakesh Kumar Jain</b> <b>Resolution Professional</b> IBBI/IPA-002/IP-N00053/2017-18/10105 AFA valid up to 31.12.2025 E-205, LGF, Greater Kailash, Part-II, New Delhi, 110048	

TUESDAY, OCTOBER 8, 2024

**FORM-G: INVITATION FOR EXPRESSION OF INTEREST FOR  
TECHNICOLOUR DREAM PANTS PRIVATE LIMITED OPERATING IN TRADING INDUSTRY  
AT NEW DELHI**  
(Under sub-regulation (1) of regulation 36A of the Insolvency and  
Bankruptcy Board of India (Insolvency Resolution Process  
for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	TECHNICOLOUR DREAM PANTS PRIVATE LIMITED PAN : AAFCT3148Q CIN : U74999DL2015PTC279333
2.	Address of the registered office	31 Ground Floor, Sadhna Enclave, New Delhi-110017 (Non-Existent) RP Office: E-205, LGF, Greater Kailash, Part-II, New Delhi, 110048
3.	Insolvency Commencement date in respect of the Corporate Debtor	13-08-2024
4.	URL of Website	Website of Corporate Debtor is not in operation
5.	Details of Place where majority of fixed assets are located	No fixed assets are available with the Corporate Debtor however, the Company has GST input Credit of approx. Rs. 2 Crores and carry forward losses of 8.92 Crores.
6.	Installed Capacity of main products/ services	Not applicable (Trading Business)
7.	Quantity and value of main products/ services sold in the last financial year	Since the company is inoperative, there have been no sale in the last financial year. Further details can be sought by sending a request to Resolution Professional at <a href="mailto:technicolour.cirp@gmail.com">technicolour.cirp@gmail.com</a>
8.	Number of employees / workmen	NIL
9.	Further Details including last available financial statements (with schedules) of two years, lists of creditors are available at URL.	Further details can be obtained by sending email to <a href="mailto:technicolour.cirp@gmail.com">technicolour.cirp@gmail.com</a>
10.	Eligibility for Resolution Applicants under section 25(2)(h) of the code is available at URL.	Further details can be obtained by sending email to <a href="mailto:technicolour.cirp@gmail.com">technicolour.cirp@gmail.com</a>
11.	Last date for receipt of expression of Interest	24th October 2024
12.	Date of Issue of Provisional list of Prospective Resolution Applicants	3rd November 2024
13.	Last date for submission of objection to provisional list	8th November 2024
14.	Date of Issue of final list of prospective resolution applicants	18th November 2024
15.	Date of Issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23rd November 2024
16.	Last date for submission of resolution plan	23rd December 2024
17.	Process email id to submit Expression of Interest	<a href="mailto:technicolour.cirp@gmail.com">technicolour.cirp@gmail.com</a>
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	21st December 2024

For Technicolour Dream Pants Private Limited under CIRP  
Sd/-  
Rakesh Kumar Jain  
Resolution Professional  
IBBI/IPA-002/IP-N00053/2017-18/10105  
AFA valid up to 31.12.2025  
Date : 07.10.2024  
Place : New Delhi E-205, LGF, Greater Kailash, Part-II, New Delhi, 110048

*Jain*



जनसत्ता

8 अक्टूबर, 2024

फॉर्म-जी:

अभिरूचि की अभिव्यक्ति हेतु आमंत्रण

टेक्नीकलर ड्रीम पैट्स प्राइवेट लिमिटेड नई दिल्ली में ट्रेडिंग उद्योग में कार्यरत है (भारतीय दिवाला और शोधन अक्षमता बोर्ड (कारपोरेट व्यक्तियों के लिए दिवाला प्रस्ताव प्रक्रिया) विनियमों, 2016 के विनियम 36ए उप विनियम (1) के अधीन)

क्र. सं.	संबंधित विवरण	
1.	पैन/सीआईएन/एलएलपी नंबर के साथ कारपोरेट देनदार का नाम	टेक्नीकलर ड्रीम पैट्स प्राइवेट लिमिटेड PAN : AAFCT3148Q CIN : U74999DL2015PTC279333
2.	पंजीकृत कार्यालय का पता	31 ग्राउंड फ्लोर, साधना एन्क्लेव, नई दिल्ली-110017 (अस्तित्वहीन) आरपी कार्यालय: ई-205, एलजीएफ, ग्रेटर कैलाश, भाग-2, नई दिल्ली, 110048
3.	कारपोरेट ऋणी के संबंध में ईसॉल्वेसी शुरूआती तिथि	13.08.2024
4.	वैबरसाइट का यूआरएल	कारपोरेट ऋणी की वेबसाइट संचालन में नहीं है।
5.	उस स्थान का विवरण जहां अधिकांश अचल संपत्तियां स्थित हैं	कारपोरेट देनदार के पास कोई अचल संपत्ति उपलब्ध नहीं है, हालांकि, कंपनी के पास लगभग 2 करोड़ रुपये का जीएसटी इनपुट क्रेडिट और 8.92 करोड़ रुपये का बैंक फॉरवर्ड खाता है।
6.	मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	लागू नहीं (ट्रेडिंग बिजनेस)
7.	पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य	चूंकि कंपनी निष्क्रिय है, इसलिए पिछले वित्तीय वर्षों में कोई बिक्री नहीं हुई है। अधिक जानकारी के लिए technicolour.cirp@gmail.com पर प्रस्ताव पेशेवर को अनुरोध भेजकर जानकारी प्राप्त की जा सकती है।
8.	कामगार/कर्मचारियों की संख्या	शून्य
9.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूची के साथ), लेनदारों की सूची का विवरण यूआरएल पर उपलब्ध हैं:	अधिक जानकारी के लिए technicolour.cirp@gmail.com पर ईमेल भेजकर जानकारी प्राप्त की जा सकती है।
10.	कोड की धारा 25(2)(एच) के अधीन प्रस्ताव आवेदकों के लिए पात्रता उपलब्ध है	अधिक जानकारी के लिए technicolour.cirp@gmail.com पर ईमेल भेजकर जानकारी प्राप्त की जा सकती है।
11.	अभिरूचि की अभिव्यक्ति की प्राप्ति की अंतिम तिथि	24 अक्टूबर, 2024
12.	प्रत्याशित प्रस्ताव आवेदकों की अंतिम सूची जारी करने की तिथि	03 नवंबर, 2024
13.	अंतिम सूची पर आपत्तियों के प्रस्तुतिकरण की अंतिम तिथि	08 नवंबर, 2024
14.	प्रत्याशित प्रस्ताव आवेदकों की अंतिम सूची जारी करने की तिथि	18 नवंबर, 2024
15.	प्रस्ताव आवेदकों से सूचना ज्ञापन, मूल्यांकन सारणी, प्रस्ताव योजना हेतु अनुरोध जारी करने की तिथि	23 नवंबर, 2024
16.	प्रस्ताव योजना के प्रस्तुत करने की अंतिम तिथि	23 दिसंबर, 2024
17.	अभिरूचि की अभिव्यक्ति प्रस्तुत करने की प्रक्रिया ईमेल आईडी	technicolour.cirp@gmail.com
18.	अनुमोदन के लिए निर्णायक प्राधिकरण को प्रस्ताव योजना के प्रस्तुतिकरण हेतु अनुमानित तिथि	21 दिसंबर, 2024

सीआईआरपी के तहत कृते टेक्नीकलर ड्रीम पैट्स प्राइवेट लिमिटेड

हस्ता/-

राकेश कुमार जैन

प्रस्ताव पेशेवर

IBBI/IPA-002/IP-N00053/2017-18/10105

दिनांक : 07.10.2024

एफएफ 31.12.2025 तक वैध

स्थान : नई दिल्ली

ई-205, एलजीएफ, ग्रेटर कैलाश, भाग-2, नई दिल्ली, 110048

